

(b) RBI has advised the banks for close monitoring of all borrowal accounts for determining the viability of each unit and for evolving rehabilitation packages in respect of potentially viable sick units. The package may provide, inter alia, for reschedulement of repayment of principal and payment of interest, funding of overdues, waiving of penal interest, etc.

Rural Hut Insurance Scheme

424. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FINANCE

be pleased to state the number of beneficiaries of the Rural Hut Insurance Scheme introduced with effect from May 1, 1988, statewise?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): The information relating to number of claims paid under Hut Insurance Scheme for Poor Families upto September, 1988, since its introduction on 1st May, 1988 is as under:-

<i>Name of State</i>	<i>Number of claims paid</i>
Andhra Pradesh	1632
Maharashtra	340
Tamil Nadu	1113
Uttar Pradesh	532
Delhi	44
Total	3661

Flood Control by Union Government

425. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether attention of Government has been drawn to the views expressed by some experts that the recurrent problem of floods could be solved effectively if the Centre took over planning and funding of flood control works State Governments; and

(b) if so, the response of Government thereto?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER

RESOURCES (SHRI B. SHANKARANAND): (a) and (b). There is no proposal to take over planning and funding of flood control works from the State Governments.

Introduction of a New Train from New Delhi to Kerala

426. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of RAILWAYS be pleased to state;

(a) whether Railways propose to start new train services shortly;

(b) if so, the details thereof;

(c) whether there is a proposal to start